

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 03rd day of January 2024 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Dr. Alok Srivastava, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 437/2023	Asset Reconstruction (India) Company Limited Vs Manyata Developers Private Limited	Mr. G Vivekanand	Ms. R Moneshaa For Caveator
2	Comp App (AT) (CH) (Ins) No. 444/2023	PV Potluri Ventures Pvt. Ltd. Vs Benita Industries Limited	Mr. Subhang P Nair	Mr. M Maharshi Viswaraj For Caveator
3	Comp App (AT) (CH) (Ins) No. 448/2023 For Condone Delay IA No. 1390/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Limited Vs V. Venkatachalam, Erst. RP, Unites Seamless Tubulaar Pvt. Ltd.	Mr. Ajay Bhargava	
4	Comp App (AT) (CH) (Ins) No. 464/2023 For Urgent Hearing IA No. 1448/2023 For Stay IA No. 1449/2023	Air Travel Enterprises India Ltd. & Anr. Vs Mr. Lukose Joseph Liquidator of Green Gateway Leisure Limited (Corporate Debtor under Liquidation) & 3 Ors.	Dr.KS Ravichandran	Mr. Varun Srinivasan For Caveator
5	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023 For Condone Delay IA No. 1450/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Saurabh Nikalje For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd. WITH	Shardul Amarchand Mangaldas & Co	Ms. Srideepa Bhattacharya
7	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binani WITH	Mr. Edward James	Mr. Sumesh Dhawan
8	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021 To implead IA No. 313/2023	Prudent ARC Limited Vs KSK Mahanadi Power Company Limited & 3 Ors	Mr. Anirudh Krishnan	M/s Shardul Amarchand Mangaldas & Co- R1 M/s Sagar Associates- R2 Mr. Edward James- R3 Ms. Janani Shankar (For Impleadment)
9	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 451/2023 For Stay IA No. 1406/2023 For Exemption IA No. 1405/2023	Mr Anil Kohli Resolution Professional for Gvk Gautami Power Limited Vs Krishna Lubricants	Mr. Abhishek Anand	Mr. NP Vijaykumar

11	Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Substitution IA No. 542/2023 For Recall IA No.836 & 1005/2023 To implead IA No. 918/2023 For Directions IA No. 1095/2023	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar R4 Mr. B Vijay (For Impleadment)
12	Comp App (AT) (CH) (Ins) No. 328/2023	Anil Kumar Ojha Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha	
13	Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023	Howden Axial Fans AB Vs BGR Boilers Pvt. Ltd.	Mr. Thriyambak J Kannan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No. 818/2022 For Urgent Hearing IA No. 819/2022 Leave to file IA No. 820/2022 For Dispense With IA No. 821/2022 To Implead IA No. 937/2022 For Stay IA No. 1094/2022 To Adv. Hg. IA No. 21, 657 & 1404/2023 For Stay IA No. 868 & 869/2023	Mr Babu Manoharan Jaikumar Christhurajan Vs Mr Umesh Garg & 2 Ors	Mr. K. Newlin Frederick	Mr. Abhishek Anand- R1, R2
15	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd. Vs Joseph Mathew	Mr. Anil D. Nair	Mr. Shawn Jeff Christopher

16	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr. S Sathiyarayanan	Mr. S Kumaran- R2 & R3 Mr. Venkata Sivakumar- R4
17	Comp App (AT) (CH) (Ins) No.78/2022 For Stay IA No.158/2022 Urgent Hearing IA No.159/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri RP & 4 Ors.	Ms. Savitha K. Jagadeesan	Mr. Ramaswamy Meyappan- R1
18	Comp App (AT) (CH) No.102/2022 For Condone Delay IA No.858/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R7,R8 Mr. Cibi Vishnu- R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24
19	Comp App (AT) No. 103/2022 For Condone Delay IA No.860/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran- R2- R5, R8, Mr. Cibi Vishnu- R6
20	Comp App (AT) No. 104/2022 For Stay IA No. 861/2022 & 996/2023 For Condone Delay IA No.862/2022	Vijaygopal M & 3 Ors Vs BRD Motors Ltd. & 25 Ors.	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R19, R20 Mr. Cibi Vishnu- R5
21	Comp App (AT) (CH) (Ins) No. 216/2023 For Condone Delay IA No. 713/2023 For Delay in refiling IA No. 712/2023	Metals and Metal Electric Pvt. Ltd. Vs Prince Foundations Ltd.	Mr. Bharat B Jain	Mr. Ramaswamy Meyyappan
22	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 For Exemption IA No. 959 & 960/2023 For Addl. docs IA No. 961/2023 IA No. 1287/2023	Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor M/s. Trichy- Thanjavur Expressways Limited Vs IDBI Bank Limited & Anr.	M/s. HK Law Offices Mr. HK Chaturvedi	M/s. Shivakumar and Suresh

23	Comp App (AT) (CH) No. 90/2022 For Stay IA No. 778/2022	Vaikundarajan Subramanian & Anr Vs Jagatheesan Muthurajan & 9 Ors WITH	Mr. Ramaswamy Meyappan	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
24	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay IA No. 786/2022	Vaikundarajan Suba Saranya Vs Jagatheesan Muthurajan & 10 Ors WITH	Ms. K. Subbu Ranga Bharathi	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
25	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors WITH	Ms. Johnsy Greta	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
26	Comp App (AT) (CH) No.93/2022 For Stay IA No. 790/2022 For Urgent Hearing IA No. 791/2022	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors WITH	Mr. J. Kingsly Solomon	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
27	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793/2022 For Interim Relief IA No. 795/2022	Sumana Balasamy Kamaraj Vs Jegatheesan Muthurajan & 10 Ors	Ms. S. Elambharathi	Ms. Anisha Chandrakumar- R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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